CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH

CP-389/2018 in OA-32/2018

New Delhi, this the 20th day of August, 2018

Hon'ble Sh. V. Ajay Kumar, Member(J) Hon'ble Sh. A.K. Bishnoi, Member(A)

Sh. Sanjay Omprakash Verma, Group 'C',
(Age about 47 years),
S/o Sh. Om Prakash Verma,
Working as Wireman,
O/o Assistant Engineer (E) CCW, AIR(E),
'A' Wingh, Sirifort Auditorium, New Delhi-110049.
R/o Qtr. No. 488, Government Quarters,
'G' Block, Sriniwaspuri, Near Sriniwaspuri Police Station,
New Delhi-65. ... Petitioner

(Through Sh. A.K. Bhakt)

Versus

- Sh. M.K. Sinha,
 The Secretary,
 Government of India,
 Ministry of Information & Broadcasting,
 6th Floor, Shastri Bhawan, New Delhi.
- Sh. F. Shaharyar,
 Director General, All India Radio,
 Akashwani Bhawan, Sansad Marg, New Delhi.
- Sh. Jagdish Bhagat,
 The Chief Engineer,
 Civil Construction Wingh (CCW)
 All India Radio, 6th Floor,
 Sochana Bhawan CGO Complex Loddi Road, New Delhi.
- Sh. Ashok Kumar,
 Superintending Enginer (Electric),
 CCW, AIR(E),
 11th Floor, Soochna Bhawan, New Delhi. ...
 Respondents

(through Sh. S.M. Arif)

ORDER(ORAL)

Hon'ble Sh. V. Ajay Kumar, Member(J)

When this matter is taken up for hearing, learned counsel for the respondents, while submitting that they have complied with the order of this Tribunal, produced a copy of an order dated 16.07.2018 wherein they have considered the representation of the petitioner and passed appropriate orders.

2. In the circumstances, and in view of substantial compliance of the order of the Tribunal, the CP is closed. Notice issued to the alleged contemnors are discharged. The petitioner, however, is at liberty to avail the remedies available to him, in accordance with law, against the order now passed by the respondents, if he is still aggrieved. No costs.

(A.K. Bishnoi)
Member(A)

(V. Ajay Kumar) Member(J)

/ns/